

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-OCW-23-2020.

Mr. Devidas Damodar Sattarkar
& 2 ors.

... Applicants.

Versus

State of Goa and 6 ors.

... Respondents.

Ms. S. Kamat, Addl. Government Advocate for the Respondent nos.
1 to 4.

Coram : Nutan D. Sardessai. J.

Dated : 23rd June, 2020

P.C.:

None for the applicant.

2. Opportunity to the absentee applicant.

3. Stands over on 10.07.2020.

Nutan D. Sardessai, J.

MF/-